

Dr. Ram Subhag Singh: May I know whether the Election Commission or the Government have given thought to this matter and if so, what is the considered opinion of the Government with regard to introducing this

Shri Hajarnavis: I do not think any final decision has been reached. But we envisage many difficulties in accepting these suggestions.

Shri Shree Narayan Das: May I know whether Government have studied the second report submitted by the Election Commission and whether the recommendations that have been made are going to be incorporated by an amending Bill in the Representation of the People Act?

Shri Hajarnavis: The answer to the first question is 'Yes'. Those recommendations are being considered from time to time.

सेठ अचल सिंह क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि प्रमेम्बलीज के चुनावों में ८००० और पार्लियामेंट के चुनावों में जो उम्मीदवारों को २५००० रुपये खर्च करने पड़ते हैं तो क्या उस खर्च को कम करने की कोशिश की जायेगी ?

श्री हजरतजील जी हा इस के बारे में सोचा जा रहा है ।

Shri Braj Raj Singh: In view of the statement of the hon. Deputy Minister that they envisage so many difficulties, may I know what are some of the difficulties?

Mr. Speaker: "Some" may mean big or small. What are the main difficulties? That is what he wants to know.

Shri Hajarnavis: The first and most obvious difficulty is that the parties provide money for expenditure on all-India basis and it will be difficult to allocate expenditure either region-wise or between elections to the Central Legislature and the State Legislatures.

श्री ए० ए० अक्षयल . माननीय अक्षय ने एलेक्शन के खर्च के सम्बन्ध में

बनाया कि पार्लियामेंट के लिये २५००० और प्रमेम्बलीज के लिये ८००० रुपये खर्च करने पड़ते हैं और मंत्री महोदय ने उस के लिये कहा कि उन खर्चों को कम करने की बात सोचा जा रहा है तो क्या मंत्री जी को मालूम नहीं है कि लाखों रुपये ऐलेक्शन में खर्च किये जाते हैं उन का मूठा हिसाब दे दिया जाता है ?

श्री हजरतजील मूठा हिसाब दिया जाता है यह तो मैं नहीं कह सकता लेकिन यह सब को मालूम है कि जो कि चुन कर भाये हैं कि खर्च बहुत ज्यादा होता है ।

Shri C. K. Bhattacharya: Has Government received any suggestion to abolish this system of submission of a return of election expenses on the ground that it is unreal?

Shri Hajarnavis: That is being considered.

L.I.C. Deal

*830 { **Shri S. M. Banerjee.**
Shri Aurobindo Ghosal.

Will the Minister of Home Affairs be pleased to state

(a) whether the officers who were involved in the Mundra affairs in connection with the Life Insurance Corporation investment and exonerated of the charges against them have been reappointed, and

(b) if so, when and in what Ministries?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b) Out of the two officers of the All India Services involved in this case Shri H. M. Patel has resigned from the service and Shri G. R. Kamat has been appointed as Officer on Special Duty in the India Refineries Limited with effect from 22nd June, 1959.

Shri S. M. Banerjee: As far as the U.P.S.C. report was concerned, Mr. Kamat was censured. May I know

the circumstances under which he has been provided with another job of such importance and whether this job carries more salary than what he was getting there?

Shri Datar: It was open to him to have resigned and he has resigned. The resignation has been accepted by the Bombay Government.

Shri S. M. Banerjee: I am asking about Shri Kamat and not Shri Patel.

Shri Datar: So far as Shri Kamat is concerned, after the administration of censure, he was appointed to this post.

Mr. Speaker: That is exactly what the hon. Member wants to know, viz. why after the censure has been passed, he was appointed to this post and whether it is a fact that the salary he is now getting is higher than the salary that he was getting before

Shri Datar: So far as censure is concerned, it does not come in the way of even rising from one grade to another. (*Interruptions*). I am pointing out the rules; under the Government Servants Conduct Rules, censure does not come in the way of his being appointed to some other post

Shri Braj Raj Singh: May I know whether it is a fact that this officer is getting a higher salary now than what he was getting previously?

Shri Datar: I do not know the exact salary that he gets now

The Minister of Finance (Shri Morarji Desai): He is getting a lesser salary.

Mr. Speaker: He is getting a lesser salary than what he was getting then.

Shri S. M. Banerjee: The hon. Minister has stated that censure does not debar anybody from getting a higher post, or any other post. Then what was the fun in punishing this man? I want to know whether censure is a punishment for promotion to a higher office?

Shri Datar: Censure itself is a punishment. After taking into account the fact that he had been censured, he had been appointed to this post; because, he was not removed from service.

Shri S. M. Banerjee: May I know whether it is a fact that Shri Patel, after resignation, is trying for a job in some corporation and, if so, whether he will be taken back in any of the corporations or any other post?

Shri Datar: So far as Shri Patel is concerned, I am not aware of it.

श्री अमृत वर्सन . मैं यह जानना चाहता हूँ कि श्री पटेल साहब ने जो त्यागपत्र दिया था क्या उन्होंने उसका कोई कारण दिया, या उन्होंने गवर्नमेन्ट की नीति से असन्तुष्ट होने के कारण अपना त्यागपत्र दिया ?

Shri Datar: No, sir. It is not necessary. He can resign. It amounts to retirement

Ex-Servicemen

*831 **Raja Mahendra Pratap:** Will the Minister of Defence be pleased to state

(a) the steps taken to rehabilitate and provide employment to ex-servicemen during 1958 and 1959 so far, and

(b) whether it is a fact that some ex-servicemen who were discharged on medical grounds have been given no aid?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). A statement containing the required information is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 36].

Raja Mahendra Pratap: Have you any prepared statistics as to how many hundred thousands of these ex-servicemen are there? I am asking this question because according to one estimate it is 20 lakhs whereas according to another estimate it is 60 lakhs. I also want to know how many of them are suffering now.